

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 157 OF 2017

Dated : 13th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

NTPC Ltd.		Appellant(s)
	Versus		
Uttar Pradesh Power Corporation Ltd. & Anr.		Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Suraj Singh
Mr. Manoj Kr. Sharma for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **17-1-2019**.

(S.D. Dubey)
Technical Member

tpd/js

(Justice Manjula Chellur)
Chairperson